

Bench - II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

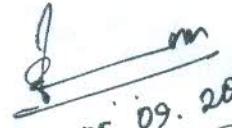
CA(CAA)No.282/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		ABC Consultants Pvt Ltd		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. ARITRA BASU, Adv. ] for the applicant.

  
05.09.2017

ORDER

Ld. Lawyer on behalf of the Petitioner is present.

Petitioner is allowed time to file an Affidavit as prayed for in respect of Secured as well as Un-Secured Creditor.

Fixed on 11.09.2017.

  
(MANORAMA KUMARI)  
MEMBER (J)